## **National Company Law Tribunal**

## Allahabad Bench

CPNO.(18) 120/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE COMPANY: Rana Saria Poly Pack Put. Ut Us. Uniword SECTION OF THE COMPANIES ACT/1 & B CODE: 9 of 1 & B Code of 20/6

SI. NO. Name Designation Representation Signature

1. RAHUL AGARWAL ADVOCATE OPERATIONAL (REDITOR Sully)

2. SHUBHAM AGARWAL ADVOCATE OPERATIONAL (REDITOR THENAM)

3. Amil Cupto PCS Respondent Company Carff aux

## CP No.(IB)120/ALD/2017

Parties are represented by their respective counsels and PCS. The final argument in respect of I & B petition are heard. Parties are at liberty to the written submission, if any, and to exchange a copy thereof with each other and to submit the same within a week. The order is reserved.

Dated:07.12.2017

H.P. Chaturvedi, Member (Judicial)

Typed by: Md.Zaid (Stenographer)